

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 517 of 2020

IN THE MATTER OF:

Rajesh Mahajan

...Appellant

Versus

M/s. Park Network Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant : Mr. Parveen Kr. Aggarwal, Advocate

For Respondent : Mr. Tushar Thareja, Advocate for Respondent No. 1

Mr. Ajay Goel, 'Interim Resolution Professional'

O R D E R

(Through Virtual Mode)

26.06.2020 Respondents to file reply-affidavits within six days.

Rejoinder, if any, be filed within three days thereof.

List the matter 'for Admission (After Notice)' on **6th July, 2020**.

The interim directions shall continue till the next date of hearing.

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

/ns/gc/